Annexure – 9

Name of the corporate debtor: Dr. Jain Video On Wheels Limited; Date of commencement of CIRP:03/06/2021; List of creditors as on: 15/09/2021

List of other creditors (Other than financial creditors and operational creditors)

SI. Name of Identification No. Details of claim received creditor No. creditor No. Details of claim received covered by covered b
Identification No. Details of claim received Date of claimed receipt Claimed Amount of claim admitted Details of claim admitted Details of claim admitted Amount of Amou
Details of claim admitted Amount of Amount of Amount of Amount of Amount of Amount of Claim Amount of Claim Claim Claim Security Interest Amount of Amount of Amount of Amount of Amount of Claim Amount of Claim any mutual claim not Under verification of Amount of Claim Out of Claim Amount of Claim Out Out of Claim Out of Claim Out
Details of claim admitted Amount of Amount of Amount of Amount of Amount of Amount of Claim Amount of Claim Claim Claim Security Interest Amount of Amount of Amount of Amount of Amount of Claim Amount of Claim any mutual claim not Under verification of Amount of Claim Out of Claim Amount of Claim Out Out of Claim Out of Claim Out
Details of claim admitted Amount of Amount of Amount of Amount of Amount of Amount of Claim Amount of Claim Claim Claim Security Interest Amount of Amount of Amount of Amount of Amount of Claim Amount of Claim any mutual claim not Under verification of Amount of Claim Out of Claim Amount of Claim Out Out of Claim Out of Claim Out
Details of claim admitted Nature of Amount of Claim Covered by Covered by Interest Interest Amount of Amount of Amount of Amount of Amount of Claim any mutual claim not Under verification dues, that admitted off Amount of Claim of Under verification of Amount of Claim Not Under verification of Claim On Amount of Claim Not Under verification On One Not Under verification One Not Under verif
Details of claim admitted Nature of Amount of Claim Covered by Covered by Security Guarantee Interest Interest Party? Amount of Claim Not Interest In
Amount of Amount of Amount of Amount of claim unt Whether continge nt any mutual claim not under verificati on dues, that admitted any be set- off off
Amount of Amount of Amount of Amount of claim unt Whether continge nt any mutual claim not under verificati on dues, that admitted any be set- off off
Amount of Amount of Amount of Amount of claim continge nt dues, that admitted may be set-off
Amount of claim under verificati on
(Amount in ₹) Remarks, if any

Z